

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.606/2016 in O.A.No.2646/2016

Friday, this the 17th day of November 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Tara Chand, Conductor
Aged about 57 years
s/o Sh. Pd. Vishnu Dutt
r/o A-201/6, Vipin Garden
Uttam Nagar, New Delhi
2. Om Prakash, Conductor
Aged about 57 years
s/o Sh. Rattan Singh
r/o 105-A Humayn Pur
S J Enclave, New Delhi – 29
3. Tirath Ram, Conductor
Aged about 57 years
s/o late Sh. Babu Lal
r/o 16/342-E, Tank Road
Karol Bagh, New Delhi – 05
4. Jai Kishan, Conductor
Aged about 57 years
s/o Sh. Balu Ram
r/o Vill & Post Sahbad Mohammadpur
New Delhi - 61

..Applicants

(Mr. M K Bhardwaj, Advocate)

Versus

Sh. Sandeep Kumar & others

1. Sh. Sandeep Kumar
Chairman – cum – Managing Director (CMD)
Delhi Transport Corporation
DTC Hqrs., IP Estate
New Delhi -110 002
2. Shri Y P Khurana
Manager (Pers)
DTC Hqrs., IP Estate
New Delhi

..Respondents

(Ms. Arati Mahajan Shedha, Advocate)

O R D E R (ORAL)**Justice Permod Kohli:**

The respondents have filed the compliance affidavit on 15.11.2017 annexing therewith an order dated 09.11.2017 whereby the applicants have been appointed as Ticket Tally Clerk notionally w.e.f. 16.08.2016, i.e., from the date on which 246 candidates were appointed in the Pay Band – 1 of ₹5200-20200 with Grade Pay of ₹2000/- on the terms and conditions as indicated therein. This satisfies the directions issued by the Tribunal on 08.08.2016. Mr. M K Bhardwaj, learned counsel for applicants submits that the consequential benefits may also be given. Learned counsel for respondents, however, submits that the applicants were already drawing higher pay, which will be protected by the respondents.

2. In this view of the matter, nothing survives in this C.P. Proceedings dropped.

(K.N. Shrivastava)
Member (A)

November 17, 2017
/sunil/

(Justice Permod Kohli)
Chairman